



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.11.2024

### NOTICE

Please take notice that the following matters adjourned in the Court – IV on 24.10.2024 & 07.11.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 <b>(With Defects) (PH)</b>	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	24.10.2024	11.12.2024
2.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary  <b>With</b>	24.10.2024	06.12.2024
3.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	24.10.2024	06.12.2024
4.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	24.10.2024	06.12.2024

5.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	24.10.2024	02.12.2024
6.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	24.10.2024	02.12.2024
7.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	24.10.2024	02.12.2024
8.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023  <b>(PH)</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd.  <b>With</b>	24.10.2024	06.12.2024
9.	Comp. App. (AT) (Ins) No. 983 of 2021  <b>(PH)</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.  <b>With</b>	24.10.2024	06.12.2024
10.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725, 2631, 2636 of 2023  <b>(PH)</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.  <b>With</b>	24.10.2024	06.12.2024

<b>11.</b>	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023  <b>(PH)</b>	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.  <b>With</b>	<b>24.10.2024</b>	<b>06.12.2024</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022  <b>(PH)</b>	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.  <b>With</b>	<b>24.10.2024</b>	<b>06.12.2024</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 66 of 2022  <b>(PH)</b>	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	<b>24.10.2024</b>	<b>06.12.2024</b>
<b>14.</b>	Competition App. (AT) No. 05 of 2021 & I.A. No. 1397, 1398, 2468 of 2021  <b>(PH)</b>	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	<b>24.10.2024</b>	<b>12.12.2024</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024  <b>(PH)</b>	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.  <b>With</b>	<b>07.11.2024</b>	<b>20.11.2024</b>
<b>16.</b>	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432 of 2024  <b>(PH)</b>	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.  <b>With</b>	<b>07.11.2024</b>	<b>20.11.2024</b>

<b>17.</b>	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 <b>(PH)</b>	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.  <b>With</b>	<b>07.11.2024</b>	<b>20.11.2024</b>
<b>18.</b>	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 <b>(PH)</b>	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	<b>07.11.2024</b>	<b>20.11.2024</b>
<b>19.</b>	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 <b>(PH)</b>	Uday J. Desai Vs. Bank of India & Anr.	<b>07.11.2024</b>	<b>04.12.2024</b>
<b>20.</b>	Comp. App. (AT) (Ins) No. 1117 of 2022 <b>(PH)</b>	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai, Liquidator for Precision Fasteners Ltd.	<b>07.11.2024</b>	<b>05.12.2024</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar